

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Establishment Section) Civil Secretariat
Srinagar/Jammu.

Subject:- Transfer and Posting.

Order No: **324** -JK (LD) of 2023.
Dated : 16 - 11 - 2023.

In the interest of administration, it is hereby ordered that Mtr. Narjees Nawab, Deputy Legal Remembrancer presently posted in the Directorate of Floriculture, Kashmir is transferred and posted in the Directorate of Tourism, Kashmir with immediate effect.

The above officer shall be deemed to have been relieved from the date of issuance of this Order.

By Order.


(Ashish Gupta)
Additional Secretary to Government.

No: LAW-Estt/104/2022-10.

Dated: 16 – 11 – 2023.

Copy to the:-

1. Secretary to Government, Tourism Department.
2. Director Floriculture, Kashmir.
3. Director Finance, Department of Law, Justice and Parliamentary Affairs.
4. Concerned Officer for compliance.
5. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
6. Incharge Website.
7. Government Order file.